

HCE No. 117/2022

High Court of Karnataka Bengaluru Dated: 04th February 2022.

CIRCULAR

Sub: Placing of the portrait of Bharata Rathna Dr. B.R. Ambedkar, Architect of Constitution of India, in official functions of High Court and District Courts - reg

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The Hon'ble Full Court in its Resolution dated 04.02.2022 has resolved to place the portrait of Bharata Rathna Dr. B.R.Ambedkar, Architect of Constitution of India, in all official functions of the Courts, such as Republic Day on 26th January, Independence Day on 15th August and Constitution Day on 26th November in the High Court of Karnataka, Principal Bench at Bengaluru, Benches at Dharwad and Kalaburagi and also in District and Taluka Courts in the State.

Therefore, the Additional Registrar Generals, at Dharwad and Kalaburagi Benches and all the concerned Unit Heads of the District Judiciary are hereby directed to instruct all the Courts coming under their jurisdiction to take necessary action accordingly, to place the portrait of Bharata Rathna Dr. B.R. Ambedkar, Architect of Constitution of India, on Republic Day on 26th January, Independence Day on 15th August and Constitution Day on 26th November, henceforth.

BY ORDER OF THE HON'BLE HIGH COURT,

Sd/-(T.G. SHIVASHANKARE GOWDA) REGISTRAR GENERAL

To:-

- 1. The Secretary to Hon'ble the Chief Justice,
- 2. The Private Secretaries to all the Hon'ble Judges,
- 3. The P.As to all the Registrars,
- 4. The Additional Registrar Generals, High Court of Karnataka, Benches at Dharwad and Kalaburagi for information and necessary action,

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- 5. The Central Project Co-ordinator, with a request to web-host the circular in the High Court Website,
- 6. The Prl. City Civil & Sessions Judge, Bengaluru City,
- 7. All the Prl. Dist. & Sessions Judges in the State,
- 8. The Chief Judge, Court of Small Causes, Bengaluru,
- 9. All the Prl. Judges, Family Courts in the State,
- 10. All the Presiding Officers, Industrial Tribunals, Labour Courts in the State.
- 11. The Member Secretary, KSLSA, Bengaluru,
- 12. The Director, Karnataka Judicial Academy, Bengaluru,
- 13. The Director, Mediation Center, Bengaluru,
- 14. The Director, Arbitration Center, Bengaluru,
- 15. Circular Copy,
- 16. Office Copy.

With a request to circulate the copy of the Circular amongst all the Judicial Officers working in your unit.